

6

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/212/241/HDB/2017
NAME OF THE COMPANY	Vinayaka Cotton Mills Pvt Ltd
NAME OF THE PETITIONER(S)	M.Ramkishan Rao & (07) others Petitioners
NAME OF THE RESPONDENT(S)	Vinayaka Cotton Mills Pvt Ltd & (17) Others Respondents
UNDER SECTION	241/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Ravindra	Advocate	ravikanthlaw@gmail.com	Ravindra

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri A. Ravindra, Learned Counsel for the Petitioner and submit that the issue in question is likely to be resolved and requested two weeks' time. Post the case on 04.12.2017.


Member (T)

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Member (J)